

(c) to (e). For the investigation of crimes, services of dog squads, crime teams, specialised agencies from Central Bureau of Investigation and Central Forensic Science Laboratory are utilised. The help of crime record office and bomb disposal squads is also sought. Equipments like lie detectors are also used.

**Construction of air bases by Pakistan
in Pak occupied Kashmir**

5624. SHRI BALASAHEB VIKHE PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Pakistan Army has constructed some air bases in the Pak occupied areas of Kashmir where F-16s can land and take off;

(b) if so, how many such bases have been constructed;

(c) whether it is not in violation of the Simla Agreement; and

(d) whether Government have lodged any protest with the Pakistan Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) and (b). Pakistan has built three air-strips at Muzaffrabad, Rawalkot and Mirpur in Pak-occupied Kashmir. These air-strips are for use by civil aircraft. F-16 aircraft cannot operate from these airfields, as at present. In addition, an air-field is being built at Skardu, which is of military significance.

(c) and (d). The construction of airfields by Pakistan in Pak occupied Kashmir militates against the spirit of the Simla Agreement, and is detrimental to the maintenance of peaceful and harmonious relations between the two countries. This has been conveyed to Pakistan on several occasions.

Discrimination with minorities in Assam

5625. SHRI ABDUL HAMID : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the Circular issued by Government of Assam under which the minority communities are required to produce permanent resident certificates for getting admission to educational institutions and to secure employment;

(b) if so, the reasons for this discrimination against minority communities;

(c) whether the Union Government have taken up this matter with the State Government; and

(d) if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) and (b). According to the State Government of Assam, permanent resident certificates are being issued to persons belonging to any community, only for the purpose of seeking admission to educational institutions where such certificates are insisted upon by the educational institutions. No discrimination according to the State Government is shown by them to minority community in the matter of admission to educational institutions or employment.

(c) and (d). The issue relating to grant of permanent resident certificates was taken up with the State Government who have constituted a high power committee to further examine the issues.

Spinning mill at Balliapal, Orissa

5626. SHRI CHINTAMANI JENA : Will the Minister of TEXTILES be pleased to state :

(a) whether cotton spinning mill at Baliapal in Balasore District of Orissa has not been commissioned so far ;

(b) if so, the reasons therefor;

(c) whether Government of Orissa has requested Union Government to take up with the I.D.B.I. the sanction of term loan in favour of the mill so that the mill may be established; and